

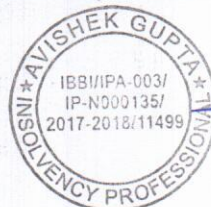
FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
Shree Mahalaxmi Corporation Private Limited (IN CIRP)
Engaged in manufacturing of Iron & Steel
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN No.	Shree Mahalaxmi Corporation Private Limited AAFCS9907A U51909WB2001PTC093540
2.	Address of the registered office	13/2A Priya Nath Mullick Road, Kolkata – 700026
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Land situated at i) Panagarh, P.O. Panagarh, sub-registry office Durgapur, District Registration Office & District Burdwan, West Bengal ii) Mogra Shibpur, PS - Mogra in the district of Hooghly within the local limits of Bansberia Municipality
5.	Installed capacity of main products/ services	Installed Capacity is not available since the same has not been provided by Director of CD and company is not functional since 2014 onwards.
6.	Quantity and value of main products/ services sold in the last financial year	No Books of Accounts or Financial Statements has been provided by the Director of the CD. As per information received from the Director of the CD the operations of the CD have been discontinued since 2014.
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	No financial statements has been provided by the Director of the CD. List of Creditors will be available at the following url https://ibbi.gov.in/en/claims/front-claim-details/16538
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By sending an email to cirp.shreemahalaxmi@gmail.com
10.	Last date for receipt of expression of interest	08.05.2024
11.	Date of issue of provisional list of prospective resolution applicants	18.05.2024
12.	Last date for submission of objections to provisional list	23.05.2024
13.	Date of issue of final list of prospective resolution applicants	02.06.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07.06.2024
15.	Last date for submission of resolution plans	08.07.2024
16.	Process email id to submit EOI	cirp.shreemahalaxmi@gmail.com

Date: 23.04.2024
Place: Kolkata

S/d-
Mr. Avishek Gupta
Resolution Professional (RP)
cirp.shreemahalaxmi@gmail.com
Registration Number of RP: IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499
Registered Address of RP: CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091
For Shree Mahalaxmi Corporation Private Limited (in CIRP)



Avishek Gupta

ফর্ম 'জি'	
শ্রী মহালাক্ষ্মী কর্পোরেশন প্রাইভেট লিমিটেড (সিআইআরপি-তে রয়েছে)-এর নিমিত্ত আগ্রহ প্রকাশ্যপনের জন্য আমন্ত্রণ গোহা ও ইন্সলভ নিৰ্মাণে নিয়োজিত	
ইনসলভেবল অ্যান্ড ব্যালক্সপিসি বোর্ড অফ ইন্ডিয়া (ইনসলভেবল রেজোলিউশন প্রসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৩৬এ সাব-রেগুলেশন (১) অধীনে।	
প্রয়োজনীয় তথ্যাবলি	
১ কর্পোরেট করমাইটার নাম, পান ও সিআইএন নম্বর	শ্রী মহালাক্ষ্মী কর্পোরেশন প্রাইভেট লিমিটেড AAFCS9907A U51909WB2001PTC093540
২ রেজিস্টার্ড অফিসের ঠিকানা	১৩/২এ, মিরনাম মল্লিক রোড, কলকাতা-৭০০০২৬
৩ ওয়েবসাইটের ইউআরএল	নেই
৪ সিংহভঙ্গ্য স্থায়ী পরিসংখ্যন বোধনে অবস্থিত, সেই স্থানের বিশদ বিবরণ	জমির অবস্থান: (১) পানাগড়, পোয়া- পানাগড়, সাব-রেজিস্ট্রি অফিস- দুর্গাপুর, ডিষ্ট্রিক্ট রেজিস্ট্রেশন অফিস এবং জেলা- বর্ধমান, পশ্চিমবঙ্গ। (২) মগরা শিবপুর, পান- মগরা, জেলা- হুগলি, পশ্চিমবঙ্গ। পুরসভার এলাকাধীন।
৫ মূল পণ্য/পরিষেবার ইনস্টলড ক্যাপাসিটি	ইনস্টলড ক্যাপাসিটি উপলব্ধ নয়, কারণ এগুলি কর্পোরেট করমাইটার ডিরেক্টর সেননি এবং কোম্পানিটি ২০১৪ থেকে চালু নেই।
৬ শেষ অর্ধবর্ষে বিক্রিত মূল পণ্য/পরিষেবার পরিমাণ এবং অর্ধবর্ষ	কর্পোরেট করমাইটার ডিরেক্টর সেননি এবং অর্ধবর্ষের বিক্রি সেননি। কর্পোরেট করমাইটার ডিরেক্টরের থেকে পাওয়া তথ্য অনুসারে কর্পোরেট করমাইটার কারবার ২০১৪ থেকে বন্ধ রয়েছে।
৭ কর্মী/এমিকের সংখ্যা	শূন্য
৮ সর্বশেষ উপলব্ধ দুই বছরের আর্থিক বিবৃতি (অফিসিয়াল-স), কলকাতাসের তালিকা	কর্পোরেট করমাইটার ডিরেক্টর সেননি এবং আর্থিক বিবৃতি সেননি। কলকাতাসের পূর্ণ তালিকা এই ইউআরএলে পাওয়া যাবে: HTTFS://IBBI.GOV.IN/EN/CLAIMS/FRONT-CLAIM-DETAILS/16538
৯ উক্ত কোডের ২৫(২)(এইচ) ধারায়ীনে রেজোলিউশন আবেদনকারীদের বোধ্যতামান এখানে পাওয়া যাবে	এখানে ই-মেল পরিচয়ে চাওয়া যাবে: CIRP.SHREEMAHALAXMI@GMAIL.COM
১০ এক্সপেশন অফ ইট্যুরেট প্রান্তির শেষ তারিখ	০৮.০৫.২০২৪
১১ সন্ধ্যাব রেজোলিউশন আবেদনকারীদের প্রাথমিক তালিকা প্রকাশের তারিখ	১৮.০৫.২০২৪
১২ প্রতিস্বাল তালিকার বিরুদ্ধে অভিযোগ পেশের শেষ তারিখ	২৩.০৫.২০২৪
১৩ সন্ধ্যাব রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ	০২.০৬.২০২৪
১৪ সন্ধ্যাব রেজোলিউশন আবেদনকারীদের জন্য ইনফরমেশন মেমোরান্ডাম, ইভালুয়েশন ম্যাট্রিক্স ও রেজোলিউশন প্লানের জন্য অনুরোধ প্রকাশের তারিখ	০৭.০৬.২০২৪
১৫ রেজোলিউশন প্লান জমার শেষ তারিখ	০৮.০৭.২০২৪
১৬ ইওআই জমার গেসেস ই-মেল আইডি	CIRPSHREEMAHALAXMI@GMAIL.COM
<p>স্মারক- তারিখ: ২৩.০৪.২০২৪ স্থান: কলকাতা</p> <p>নিঃ অতিবেক গুপ্ত রেজোলিউশন প্রফেশনাল (আরপি) আরপি-এর রেজিস্ট্রেশন নম্বর: IBBI/IPA-003/IP-N00135/2017-2018/11499 আরপি-এর রেজিস্ট্রার ঠিকানা: সিক-১০৪, সেক্টর-২, সল্ট লেক, কলকাতা, পশ্চিমবঙ্গ-৭০০০২১ শ্রী মহালাক্ষ্মী কর্পোরেশন প্রাইভেট লিমিটেড (সিআইআরপি-তে রয়েছে)-এর পক্ষে</p>	

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR Shree Mahalaxmi Corporation Private Limited (N CIRP) Engaged in manufacturing of Iron & Steel (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN No.	Shree Mahalaxmi Corporation Private Limited AAFCS9907A U51909WB2001PTC093540
2. Address of the registered office	13/2A Priya Nath Mullick Road, Kolkata - 700026
3. URL of website	NA
4. Details of place where majority of fixed assets are located	Landsituated at i) Panagarh, P.O. Panagarh, sub-registry office Durgapur, District Registration Office & District Burdwan, West Bengal ii) Mogra Shibpur, PS - Mogra in the district of Hooghly within the local limits of Bansberia Municipality
5. Installed capacity of main products/ services	Installed Capacity is not available since the same has not been provided by Director of CD and company is not functional since 2014 onwards.
6. Quantity and value of main products/ services sold in the last financial year	No Books of Accounts or Financial Statements has been provided by the Director of the CD. As per information received from the Director of the CD the operations of the CD have been discontinued since 2014.
7. Number of employees/ workmen	0
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL-	No financial statements has been provided by the Director of the CD. List of Creditors will be available at the following url: https://ibbi.gov.in/en/claims/front-claim-details/16538
9. Eligibility for resolution applicants under section 252(h) of the Code is available at URL-	By sending an email to cirp.shreemahalaxmi@gmail.com
10. Last date for receipt of expression of interest	08.05.2024
11. Date of issue of provisional list of prospective resolution applicants	18.05.2024
12. Last date for submission of objections to provisional list	23.05.2024
13. Date of issue of final list of prospective resolution applicants	02.06.2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	07.06.2024
15. Last date for submission of resolution plans	08.07.2024
16. Process email id to submit EOI	cirp.shreemahalaxmi@gmail.com
<p>Date: 23.04.2024 Place: Kolkata</p> <p>S/d- Mr. Avishek Gupta Resolution Professional (RP) cirp.shreemahalaxmi@gmail.com Registration Number of RP: IBBI / IPA-003 / IP -N00135 / 2017-2018 / 11499 Registered Address of RP: CK-104, Sector 2, Salt Lake Kolkata, West Bengal- 700091 For Shree Mahalaxmi Corporation Private Limited (in CIRP)</p>	